

**Shri S. K. Dey:** It will be a repetitive process.

**Shri Tangamani:** May I know whether for this Rajendranagar training camp which is going to be set up this month, representatives of the State Advisory Committee of the Southern States will be invited?

**Shri S. K. Dey:** Not all the members of the State Advisory Committees. Naturally, we are training in this camp only trainers of all the Southern States. Some non-official members of the State Legislature as well as of Parliament will be requested to participate to the extent they can in this training process.

**Dr. Sushila Nayar:** The success of the programme naturally depends upon men as also women. May I know if there is any programme for training women leaders in rural areas for this programme because they are mostly not even members of the development committees at present?

**Shri S. K. Dey:** We have been struggling to take up the training programme for women all over the country. The difficulty is to find women trainers. It is that which is just standing in the way but the scheme is there.

#### Bhakra Dam

\*344. **Shri Ajit Singh Sarhadi:** Will the Minister of Irrigation and Power be pleased to state

(a) whether there has been a conference of top experts pertaining to change in the design of Bhakra Dam recently for increased storage of water; and

(b) the nature of change contemplated and the purpose thereof?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). A statement giving the information is laid on the Table of the House.

#### STATEMENT

On the advice of the Bhakra Board of Consultants, the Bhakra Control Board decided in September, 1958 to raise the reservoir level of the Bhakra Dam by 10 ft. The height of the Dam will remain unchanged, but the radial gates controlling the discharge into the spillway will be suitably enlarged to cater for the increased pond level. The increase in the reservoir level will give an additional storage of 3.5 lakh acre ft. of water.

**Shri Ajit Singh Sarhadi:** May I know what further consideration necessitated the raising of the reservoir level which was not present at the time of the original scheme, and what additional expenditure would be incurred as a consequence of this change?

**Shri Hathi:** The consideration which led to this decision was that there would be an additional storage of 3.5 lakh acre ft. The additional expenditure involved would be about Rs. 9.5 lakhs.

**Sardar Iqbal Singh:** May I know whether the Government have also considered the Beas Link scheme in this?

**Shri Hathi:** Not in connection with the Bhakra Dam?

#### Tungabhadra Project

\*345. **Shri Nagi Eddy:**  
 { **Shri T. B. Vittal Rao:**

Will the Minister of Irrigation and Power be pleased to refer the reply given to Starred Question No. 116 on the 11th February, 1959 and state:

(a) whether information has since been collected regarding Gadwal North and South canals which have not yet been constructed under Tungabhadra Project,

(b) whether those canals formed part of canal system (yet to be executed) prior to the States reorganisation, and

(c) if so, the reasons for the failure to fulfil the plan?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) and (c) A working estimate was technically sanctioned by the former Hyderabad Government for the first stage of the Tungabhadra Left Bank Canal comprising 127 miles long and 14 miles of the South Gadwal Branch, which is now under execution. There is, however, a difference of opinion between the Governments of Andhra Pradesh and Mysore about the actual scope of the Left Bank Canal Scheme as originally envisaged by the Hyderabad Government. This question is to be discussed between the two State Governments at an Inter-State Conference proposed to be held in November, 1959.

**Shri Nagi Reddy:** May I know whether this plan was included in the original plan when the canal system was finalised and accepted, if so, where is the present necessity for discussion over again to settle this question?

**Shri Hathi:** That is, Sir, actually the point of difference. As the House knows, this project was started before the First Five Year Plan. It had not been technically scrutinised by the Central Water and Power Commission. It was going on, it was a continuing scheme. Now, a portion has been transferred to Karnatak. The Mysore Government maintain that the original plan was only to irrigate the Raichur District and nothing further. The Andhra Government maintain that, well, it was contemplated that there should also be the two other districts of Andhra Pradesh which should receive the benefit of irrigation. The old records are now with the Mysore Government. The matter was discussed by the Chief Ministers and it was decided that they will trace out the old records, find out the original contemplation, whatever it is, because that is not in the plan itself as to what

was contemplated, and they will discuss the matter in November. That is the position now.

**Mr. Deputy-Speaker:** If the hon. Members are to be precise and short, we have to ask the Ministers also to be precise and short.

**Shri Nagi Reddy:** May I know whether the records of the Tungabhadra Project are not available with the Central Water and Power Commission and, if they are available, whether they are not able to locate where this particular canal system has been within the accepted programme of the Tungabhadra Project?

**Shri Hathi:** It is, unfortunately, not available to say whether definitely it is there or not.

**Shri T. B. Vittal Rao:** May I know if any reference was made to the Madras State for a copy of these records because they were the actual parties with the Hyderabad Government for the construction of this Dam?

**Shri Hathi:** The whole record has been transferred to the Mysore Government.

**Mr. Deputy-Speaker:** He wants to know whether any reference has been made to the Madras Government.

**Shri Hathi:** I am not aware of that.

**Shri Nagi Reddy:** May I know whether the Central Government is aware of the fact that till the plan of the States Reorganisation Commission was implemented and the States have been reorganised this plan of the Gadwal South and North canals has been always within the knowledge of both the Mysore and the Hyderabad Governments and the present trouble has arisen simply because the records have been transferred to the Mysore Government and they are not being provided to the Andhra Government?

**Shri Hathi:** Let us await the meeting of the two States' Chief Ministers on 17<sup>th</sup> November.

**Shri T. B. Vittal Rao rose—**

**Mr. Deputy-Speaker:** Let us await that meeting.

**Shri T. B. Vittal Rao:** No, Sir; they have already discussed and they could not come to any decision.

**Shri Nagi Reddy:** This is a very serious thing.

**Mr. Deputy-Speaker:** Every matter that comes subsequently is more serious than the one that precedes.

**Shri T. B. Vittal Rao:** May I know whether the Government are aware of the fact that the State Ministers including the Chief Ministers of Mysore and Andhra met several times and they could not come to an agreement and, in view of that, whether Government propose to take up the matter for arbitration without any further delay?

**Shri Hathi:** If they cannot come to a decision, the Government of India will use their good offices in this behalf.

**Shri Mohammed Imam:** Is it not a fact that there was a definite agreement between the then Governments of Hyderabad, Madras and Mysore and in that agreement certain areas have been specified—those areas are not included now—and the training of the water has been definitely laid down?

**Mr. Deputy-Speaker:** Order, order Those States have been represented now.

#### North Trunk Road

\*347. **Shrimati Mafta Ahmed:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal to declare the north trunk road as a National Highway; and

(b) if so, when the decision is likely to be taken?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). Yes, between North Salmara and Amingaon. As a sequence of the construction of a rail-cum-road bridge across the Brahmaputra at Pandu, it is neces-

sary to extend National Highway No. 31 from North Salmara to Amingaon more or less along the route of the North Trunk Road in that section. Precise alignment will be fixed when a detailed survey has been carried out.

**Shri Hem Barua:** The hon. Minister just now said that this has been made a National Highway up to Amingaon. In view of the fact that this North Trunk Road beyond Amingaon is the only means of transport because there are no rail routes in that part of the country and it gets dislocated systematically every year during the monsoons, may I know whether Government are aware of the disadvantages suffered by the people in that locality and whether Government propose to make the entire North Trunk Road, including beyond Amingaon, a National Highway?

**Shri Raj Bahadur:** We are keeping the need of that particular area very well in mind. We know that from Tezpur to North Lakhimpur the means of communication are scarce. That is why we have already sanctioned four or five projects, three river projects and some road section projects costing about Rs 1.43 crores in all.

**Shri P. C. Borooah:** There are two turbulent rivers on the North Trunk Road—Jiabharali and Dikrong. May I know what steps have been taken for bridging these rivers?

**Shri Raj Bahadur:** We have sanctioned a project costing Rs. 77.88 lakhs in respect of Jiabharali. So far as Dikrong is concerned, this bridge has already been completed.

#### राम गंगा नदी पर बाढ़

\*३४९. श्री भक्त बरानन: क्या लिखाई और विद्युत मंत्री २३ अप्रैल, १९५९ के प्रत्येकित प्रश्न संख्या ३४५२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या योजना प्रायोग ने इस बीच उत्तर प्रदेश की राम गंगा परियोजना को स्वीकृति दे दी है ; और